

Date	Office Report	Orders
		<p>6</p> <p>O.A.1179/90 M.P.2465/91</p> <p>5.9.91</p> <p>PRESENT: Sh.Sanjay Kumar, proxy counsel for Sh.E.X.Joseph, counsel for the applicant.</p> <p>Sh.A.K.Behra, proxy counsel for Sh.P.H.Ramchandani, Sr. counsel for the respondents.</p> <p>The petitioner is heard on M.P. 2465/91 which contains the prayer that the applicants want to withdraw the O.A. The prayer is not opposed by the 1d. proxy counsel for the respondents. This M.P. is allowed and in consequent this O.A. is dismissed as withdrawn. The parties shall bear their own costs.</p> <p><i>R Venkatesan</i> (R.VENKATESAN) MEMBER(A)</p> <p><i>Ram Pal Singh</i> (RAM PAL SINGH) VICE CHAIRMAN(J)</p>